

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 183 OF 2015 &  
IA NO. 311 OF 2015**

**Dated: 12<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Star Wire (India) Vidyut Pvt. Ltd. .... Appellant (s)  
Versus  
Haryana Electricity Regulatory Commission & Anr. . ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Rghu Vamsy

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.*** Learned counsel for the appellant may file written submissions on or before 19.02.2016 after serving copy on the other side. Thereafter learned counsel for respondent No.2 may file her written submissions on or before 25.02.2016 after serving copy on the other side.

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**